

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3692
TO BE ANSWERED ON 09.08.2018

IMPLEMENTATION OF SAGY

3692. SHRI MULLAPPALLY RAMACHANDRAN:
DR. A. SAMPATH:
SHRI DUSHYANT CHAUTALA:
SHRI PARVESH SAHIB SINGH:
SHRI KONAKALLA NARAYANA RAO:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the total number of villages included under the Saansad Adarsh Gram Yojana (SAGY) along with their population and the number of Members of Parliament (MPs) yet to identify any village under SAGY, phase-wise;
- (b) whether the Government has reviewed the implementation of the said Yojana and if so, the details and the outcome thereof indicating the achievements made thereunder including the targets fixed and the number of villages developed with all facilities including banking and postal services;
- (c) whether the Government proposes to provide any Central assistance for successful implementation of the said Yojana and if so, the details thereof indicating the number of projects underway and the money spent thereon so far;
- (d) the impediments identified in the implementation of the said Yojana along with the steps taken to overcome the impediments and to ensure its proper implementation; and
- (e) the mode of financing and the operational guidelines directing the Yojana?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : The Hon'ble Members of Parliament have identified 1,411 Gram Panchayats under SaansadAdarsh Gram Yojana till 3 August 2018. As per the clause No. 9 of the SaansadAdarsh Gram Yojana (SAGY) Guidelines regarding the identification of Adarsh Gram, Gram Panchayats are the basic units and it is advocated that they may have a population of 3000-5000 in plain areas and 1000-3000 in hilly, tribal and difficult areas. In districts where this unit size is not available, Gram Panchayats approximating the desirable population size may be chosen. The details of Members of Parliament (MPs) yet to identify any village under SAGY, phase-wise are available on saanjhi.gov.in and can be accessed by using the respective logins of Hon'ble MPs.

(b) : The Saansad Adarsh Gram Yojana (SAGY) is reviewed periodically by the Ministry of Rural Development. The Ministry has evolved a comprehensive multilevel and multi-tool system of monitoring and evaluation of the implementation of its programmes which include review by the Hon'ble Minister of Rural Development, Performance Review Committee, National Level Monitors, Concurrent Monitoring and Impact Assessment studies. Concurrent monitoring mechanisms include the progress updated by States/Districts through SAGY

website regarding the identification of the Gram Panchayats, progress tracking of Village Development Plans (VDPs), the progress reported for Panchayat Darpan indicators and the field visits by MoRD officials. After the adoption under SAGY, the Gram Panchayats have recorded remarkable progress with regard to a range of parameters such as immunisation of children, strengthening of PDS, enrollment in social security schemes, electrification and piped drinking water supply among others. The Hon'ble MPs have been able to ensure immunisation of all children in 330 Gram Panchayats. Similarly, 284 Hon'ble MPs have ensured that their adopted villages have no malnourished children. The Yojana has also made large strides towards e-governance by connecting 262 Gram Panchayats to e-Panchayat services. As per data updated on the SAGY website till 3 August 2018, VDPs have been prepared by 1,091 Gram Panchayats containing 59,582 projects, out of which 27,970 (47%) projects are completed. The details of banking and postal service facilities in the SAGY Gram Panchayats are not maintained centrally by this Ministry.

(c) to (e) : Under the SaansadAdarsh Gram Yojana framework, the development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries without allocating additional funds. A cloud based web portal for SAGY has been established in order to encourage discussions among the stakeholders, exchange of ideas and resolution of grievances by the implementing authorities. The following initiatives have been taken, inter alia, for better implementation of the Scheme:

- The guidelines of as many as 22 Central Schemes have been amended or enabled to accord priority for the SAGY Gram Panchayats. A compilation of 223 Central Sector/ Centrally Sponsored and 1,806 State Schemes for convergence under SAGY for the benefit of Members of Parliament, District and Village level officials have been prepared. Ministry has also published a document named 'SAHYOG' as an indicative guidance document with the essential information on the existing social security schemes collated from respective Ministries to enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/ financial Security Schemes in SAGY Gram Panchayats.
- Developed a 35 point outcome indicator covering basic amenities, education, health, sanitation, livelihood, women empowerment, financial inclusion, food security, social security and e-governance to gauge the impact of SAGY in the Gram Panchayats.
- Coordinated with other Central Ministries/ Departments for ensuring the provision of four key basic services viz. power, drinking water, roads and education in all SAGY Gram Panchayats.
- Recognising that the implementation of SAGY requires highly motivated and knowledgeable personnel, the Ministry organised capacity building exercises for 373 SAGY functionaries from the Phase-II/III Gram Panchayats during April-June 2018.
